

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. I.A. 4172/2023

I.A. 3183/2022

In

C.P.(IB)-3226(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Soham Polymers Pvt Ltd

V/s.

Dex-Vin Polymers Pvt Ltd.

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **21.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)